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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA 1344/87

Date of decision: 13-1-93

Surat Singh

...Applicant

Versus

Union of India & Another

...Respondents

CORAM:

THE HON'BLE MR. JUSTICE V.S.MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R.ADIGE, MEMBER(A).

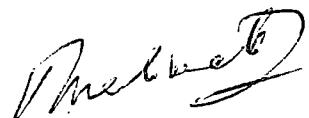
For the applicant Shri G.D.Bhandari, Counsel

For the respondents ...None

JUDGMENT (ORAL)

(By Hon'ble Mr. Justice V.S.Malimath, Chairman) :

Shri Bhandari, learned counsel for the petitioner,
^{for permission}
prays to withdraw the Original Application. The O.A. is
accordingly dismissed as withdrawn.




(S.R. ADIGE)
MEMBER(A)

(V.S.MALIMATH)
CHAIRMAN

'PKK'
140193.